GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO. 6352 TO BE ANSWERED ON APRIL 12, 2017

DEATH IN WINTER AND SUMMER SEASONS

No. 6352 SHRI KRUPAL BALAJI TUMANE: SHRI ARVIND SAWANT:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) whether the Government has any data regarding the deaths caused in urban areas due to harsh climatic conditions during the winter and summer seasons;
- (b) if so, the details thereof and if not, the reasons therefor along with the reaction of the Government thereon;
- (c) the provisions made by the Government for preventing deaths of the poor due to heat and cold during the summer and winter seasons respectively; and
- (d) the extent of success achieved as a result thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION [RAO INDERJIT SINGH]

(a) to (d): One of the reasons for deaths due to extreme weather conditions could be because of lack of proper habitat. It is the primary responsibility of Governments of the States/Union Territories to provide shelter for the urban homeless population. Data on the number of deaths in urban areas during winter and summer season due to extreme weather condition is not available separately.

In order to complement and supplement the efforts of Governments of States/ UTs in this regard, Ministry of Housing & Urban Poverty Alleviation is administering a scheme 'Shelter for Urban Homeless

(SUH)' as one of the seven components of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters along with basic facilities to the urban homeless. As on 28.02.2017, a total of 1263 shelters have been sanctioned by 24 States/UTs, out of which 658 shelters are operational.

Provision of shelter for urban homeless is a step in the right direction to prevent deaths of homeless people due to extreme weather conditions.
